New Delhi, for the year 1993-94 and the Audit Report thereon, under section 26 of the National Capital Region Planning Board Act, 1985.

[Placed in Library. See No. LT-6879/94]

- I. Reposts and accounts of various .educational Institutes.
- II. No, icutions of Indira Gandhi Neronal open University.
- III. Notifications of All India Council -or Technical Education, New Delhi.

(THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE); (KUMARI SELJA): Madam, I lay on the Table;—

I. A copy each (in English and Hindi) of the following papers: —

 (i) (a) Annual Report off the Indian Council of Historical Research, New Delhi, for the year 4998-94 together with the Auditor's Report on the Accounts.

> (b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7131/95]

(ii) (a) Annual Report and Accounts of the Regional Engi-College, neering Rourkela, foe the year 1993-94 together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above College.' (c) Statement giving reasons *for* the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7130/95]

(iii) (a.) Annual Report and Accounts of the Board of Practical Training (Eastern Region), Calcutta, for the year 1993-94 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1132/95]

 (iv) (a) Annual Accounts of the National Open School, New
Delhi, for the year
1990-91, and 1991-52, together with the Audit Report on the Accounts.

> (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7133/95]

(v) (a) Annual Accounts of the National Open School, New Delhi, for the year 1992-93, together with the Audit Report on the Account.

> (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7134/95]

(vi) (a) Annual Report 'and Accounts of the Mahila Samakhya Society, Uttar Pradesh, Lucknow for the year 1993-94, together with the Auditor' Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-71128/95]

(vii) (a) Annual Report and Accounts of the Mahila Samakkhya Society, Karnataka, Bangalore, for the year 1992-93, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at. (a) above.

[Placed in library. See No. LT-7129/05]

(viii) (a) Annual Report and Accounts of the Mahila Samakhya Society, Andhra Pradesh, Hyderabad. of the year 1993-94 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. See No. LT-7125/95]

(ix) (a) Annual Report and Accounts of the Lok Jumbish Parishad. Rajasthan. Jaipur for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Parishad.

(c) Statement giving reasons for the delay in laying the

papers mentioned at (a) above. [Placed in library. *See No.* LT-7127/95]

On the Table

 (x) (a) Annual Report and Accounts of the Mahila Samakya Society, Gujarat, Ahmedabad for the year 1993-94, together with the Auditor's Report on the Accounts.

lb) Review by Govenrment on the working of the (above Society.

(c) Statement giving reiasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-7126/95]

(ad) (a) Nineteenth Annual Report and Accounts of the Indian Institute of Management, Bangalore, of the year 1993-94 together with the Audi-tor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. LT-7135/95]

(xii) (a) Annual Report and Accounts of the National School of Drama, New Delhi, for the year 1992-93, together with the Auditors' Report on the Accounts.

Ob) Review by Government on the working of the (above School.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-700/95]

452

(xiii) (a) Annual Accounts of the Banaras Hindu University for the year 1992-93, Audit Report thereon.

Papers laid

Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-6995/94]

(xiv) (a)i Annual Report of National Council of Educational Research and Training, New Delhi, for the year 1993-94.

Ob) Statement by Government accepting the above Report. [Placed in Library See No. LT-6801/94]

(xv) (a) Annual Report of the Auroville Foundation, Auroville, of the year 1990-91.

(b) Annual Accounts of the Auroville Foundation, Auroville, for the year 1990-91, and the Audit Report thereon.

[Placed in Library. See No. LT-6798/94]

(c) Review by Government on the working of the above Foundation .

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-6798/94]

(xvi) (a) Annual Report of the Auroville Foundation, Auroville, for the year 1991-92.

(b) Annual Accounts of the Auroville Foundation Auroville for the year 1991-92 and the Audit Report thereon.

(c) Review by Government on the working of the above Found-ation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (ta) above.

[Placed in Library. See No. LT-6799/94]

(xvii) (a) Annual Report of the Auroville Foundation, Auroville, for the year 1992-93.'

(b) Annual Accounts of the Auroville Foundation, Auroville, for the year 1992-93, and the Audit Report trereon.

(c) Review by Government on the working of the above Foundation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-6800/94]

(xviii) (a) Annual Report of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1992-93.

(b) Annual Accounts of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1992-93; and the Audit Report thereon.

(c) Review by Government on the working of the above Mandal.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7001/94]

(xix) (a) Annual Report and Accounts of the Maharsri Sandipani Rashtriya Vedavidya Pratishthanam, Ujjain, for the year 1993-94 together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-6999/94]

(b) Statement by Government accepting the above Report.

(xx) (a) Twenty-third Annual Report of the Jawaharlal Nehru University, New Delhi for the year 1992-93.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-6996/94]

(xxi) (a) Annual Report and Accounts of the Bihar Education Project Council, Patna, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7081/95]

(xxii) (a) Annual Report of the Rashtriya Sanskrit Vidyapeetham, Tirupati, for the year 1993-94.'

(b) Annual Accounts of the Rashtriya Sanskrit Vidyapeetham, Trupati, for the year 1993-94, and the Audit Report thereon.

(c) Statement by Government accepting the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7082/95]

(xxiii) (a) Twenty-seventh Annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi, for the year 1992-93, together -with the Audit Report on the Accounts.

On the Table

(b) Review by Government on the working of the above Museum.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-7123/95]

(xxiv) (a) Annual Report of the Indian Council of Philosophical Research, New Delhi, for the year 1993-94.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. LT-7267/95]

(xxv) (a) Annual Report of the Pondicherry University for the year 1993-94, under subsection (3) of section 29 of the Pondicherry University Act, 1985.

(b) Annual Accounts of the Pondicherry University for the year 1993-94 and the Audit Report thereon, under sub-section (4) of section 30 of the Pondicherry University Act, 1985.

(c) Review by Government on the working of the above University.

[Placed in Library. See No. LT-6994/94]

(xxvi) Annual Accounts of the Visva Bharati, Shantiniketan for the year 1993-94 and the Audit Report thereof under sub-section (4) of section 36 of the Visva Bharati Act, 1951.

[Placed in Library See No. LT-6992/94]

II. A copy each fin English and Hindi) of the following Notifica-

(1) GSR No. 197, dated the 23rd April, 1994, regarding the meeting of the Planning Board.

(2) GSR No. 198, dated the '23rd April, 1994 regarding the meetings of the Academic Council.

(3) GSE No. 431, dated the 20th August, 1994, amending regulations for Convocations at Headquarters.

(4) GSR No. 136, dated the 12th March, 1994, regarding amendments/additions in the Regulations for the meetings of the Board of Management.

[Placed in Library. See No. LT-6991/94]

III. (a) A copy (in English and Hindi) of the All India Council for Technical Education, New Delhi Notification G.S.R No. 467(E). dated the 26th May, 1994, publishing the All India Council for Technical Education (norms and guidelines for fees and guidelines for admission in professional colleges) Regulations. 1994. under section 24 of the All India Council for Technical Education Act, 1987.

[Placed in Library. See No. LT-7124/95)

(b) A copy (in English and Hindi) of the All India Council Technical for Education (Indira Gandhi Complex) Notifi-Sports cation G.S.R. No. 184. dated the 16th April 1994, publishing the All India Council for Technical Education (Regional Committees) Regulations, 1994, under section 24 of the All India Council for Technical Educaton Act, 1987.

[Placed in Library See No. LT-7124/95]

MESSAGE FROM THE LOK SABHA

On the Table

The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1995.

SECRETARY-GENERAL:: Madam, I have to report to the House the following message received from the Lok Sabha signed by the Seeretary-General of the Lok Sabha.:

'In accordance with the provisions of rule 120 of the Rules of the Procedure and Conduct of Business in Lok Sabha, I am direcinform you that ted to Lok Sabha, at its sitting held on the 23rd March, 1996, agreed without any amendment to the Banking Companies (Acquisition and Transfer of Undertakings) Amendment-Bill, 1995, which was passed by Rajya Sabha at its sitting held on the 20th March, 1995."

REPORT OF THE PUBLIC AC-COUNTS COMMITTEE

SHRI G. G. SWELL (Meghalaya) : Madam, I lay on the Table a copy (in English and Hindi) of the Ninetieth Report of the Public Accounts Committee on action taken on Eighth Report of the Public Accounts Committee Tenth Lok Sabha) regarding Assessment of Lottery Business.

REPORTS OF THE STANDING COMMITTEE ON AGRICULTURE

SHRI SOME PAL; (Uttar Pradesh): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Agriculture: —

(i) Seventeenth Report on Action taken by the Government on the recommendations on Annual Report. (1992-93) of the Ministry of Agriculture (Deptt, of Agriculture and Cooperation).